

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

No. HC.VII-84/2003/11724/A

From :- Shri Saptarshi Garg,
Jt. Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Sri Satya Nath Sarma,
P.O., STAT, Assam & Member, MACT No. 1,
Kamrup, Guwahati.

Dated Guwahati the 07th December, 2023.

Sub: **Casual leave with station leave permission.**

Ref:- Your letter No.MACT/3328/23 dtd. 01.12.2023.

Sir,

With reference to the above, I am directed to inform you that you have been granted **permission to avail restricted holiday on 05.12.2023, alongwith station leave permission from the evening of 04.12.2023 till the morning of 06.12.2023**, as prayed for. Further, the Member, MACT No. 2, Kamrup, Guwahati and in his absence, the Member, MACT No. 3, Kamrup, Guwahati would remain in charge of your Court and Office in your absence.

Yours faithfully,

sd/-

JT. REGISTRAR (VIGILANCE)

Memo No. HC.VII-84/2003/11725-11727/A, dated 7/12/23

Copy to:

1. The Member, MACT No. 2, Kamrup, Guwahati.
2. The Member, MACT No. 3, Kamrup, Guwahati.
- ✓ 3. The Project Manager, Gauhati High Court.

JT. REGISTRAR (VIGILANCE)